

06.10.2020

The present matter is being taken up today through video conferencing pursuant to order No. Power Gaz/RADC/2020/E-15009-15097 dated 26.09.2020&No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020.

Present (through Video conference):

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the State.
- : IO ACP Madan Lal Meena.

E copy of the closure report is stated to have not been filed yet. IO submits that he is in quarantine due to covid-19.

Let e copy of the closure report be filed and made available for reading.

Put up this matter on 20.10.2020 for consideration.

A copy of this order be supplied to the Ld. Prosecutor and IO through e-mail/WhatsApp.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Dig Vinay Singh)
Special Judge (PC Act) ACB-02
Rouse Avenue Courts, New Delhi
06.10.2020(r)